

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

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CA No.1359 /ND/2019  
(IB)-1255(ND)2019

COARM:

PRESENT: MS. SAROJ RAJWARE  
HON'BLE MEMBER(T)

MS. INA MALHOTRA  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2019

NAME OF THE COMPANY: M/s. T. R. Real Estates Pvt. Ltd. V/s. M/s.  
KABA Infrastructure Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Sanjeev Kataria, Advocate for IRP  
Mr. Vinay Singhal, IRP  
Mr. Pramod Kumar, AR of Financial Creditor  
Mr. Anurag Chaturvedi, Director of Corporate Debtor

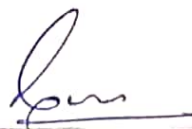
**ORDER**

The petition for initiating the CIR process was admitted vide order dated  
18.09.2019.

The present application CA-1359/19 has been filed by the IRP in Form FA  
praying for termination of the CIR process on grounds of a settlement with the  
Financial Creditor. The same is duly supported by the affidavit of Mr. Pramod  
Kumar, the Authorised Representative of the Financial Creditor. The Director of  
the Corporate Debtor Mr. Anurag Chaturvedi is also present in Court. The  
Corporate Debtor has reimbursed the IRP's expenses and professional fees. The  
IRP Mr. Vinay Singhal is present in Court and has submitted that no other claim  
had been received by him pursuant to the publication effected and therefore no

(Ginni)



✓  
  
21/10/2019

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Case No.	
Date	07/10/2019
F.D. No.	211/07/19
BEFORE THE NATIONAL COMPANY LAW TRIBUNAL,	
PRINCIPAL BENCH, NEW DELHI	
COMPANY PETITION NO. _____ 2019	

IN THE MATTER OF

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CoC was constituted. In view of the same there is no legal impediment in terminating the CIR process as per directives of the Hon'ble Apex Court in the matter of Swiss Ribbon Pvt. Ltd. Vs. Union of India, WP(Civil) No. 99/2018. Accordingly, the CIR process stands terminated. The Corporate Debtor is released from the rigors of the moratorium and is permitted to function through its Board of Directors.

Copy of the order be given Dasti.

*Sd-*  
 (Saroj Rajware)  
 Member (T)



*Sd-*  
 (Ina Malhotra)  
 Member (J)

*[Signature]* 21/11/19  
 Deputy Registrar  
 National Company Law Tribunal  
 CGO Complex, New Delhi-110003